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G. Sahoo Vrs. UOI

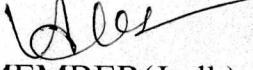
Admission Sl. No. 5
O.A. No. 260/00362 of 2014
Order dated: 07.07.2014

CORAM
HON'BLE SHRI A.K.PATNAIK, MEMBER (JUDL.)

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Heard Mr. S. Patnaik, Ld. Counsel for the applicant, and
Mr. P.R.J.Dash, Ld. Addl. Central Govt. Standing Counsel appearing
for the Respondents.

By filing a memo dated 07.07.2014, Ld. Counsel for the
applicant has prayed to withdraw this O.A. Accordingly, the O.A. is
disposed of being withdrawn.


MEMBER(Judl.)

RK